

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.277/2008

Monday this the 16 th day of June, 2008.

CORAM:

**HON'BLE Dr. K. B. S. RAJAN, JUDICIAL MEMBER
HON'BLE Dr. K. S. SUGATHAN, ADMINISTRATIVE MEMBER**

Mini Titus,
W/o Alexander, GDS BPM,
Chakkuvrackal B.O.,
residing at Vengavila Veedu,
Mannar P.O., Kollam -691 311. Applicant

(By Advocate Shri P.Ramakrishnan)

Vs.

1. Union of India, represented by the Secretary, Department of Posts, New Delhi.
3. The Superintendent, Pathanamthitta Division, Pathanamthitta – 689 645. Respondents

(By Advocate Shri T.P.M. Ibrahim Khan, SCGSC)

The application having been heard on 16.6.2008,
the Tribunal on the same day delivered the following

ORDER

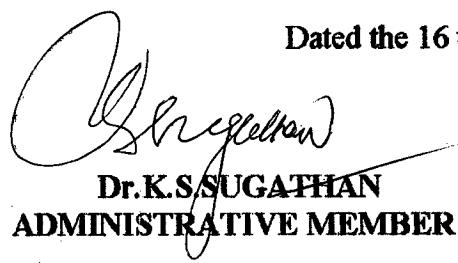
HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The applicant was originally appointed as GDSSPM, Kottukkal wherein a vacancy arose consequent to the regular incumbent being put off duty pending disciplinary action and later on removed from service. However, the regular incumbent was reinstated consequent to which the applicant was offered an appointment as GDSBPM, Chackuvarackal, with effect from 1.5.2008. Her pay in this post carries a lower rate of TRCA, in addition to the place being situated at 40 kms. away from the residence of the applicant. The applicant having come to know that there exists a vacancy of GDS SPM at Karavalur, made a representation dated 16.5.2008 (Annexure A-5) requesting for a transfer to the said Post Office. The said representation is still pending with the Superintendent of Post Offices,

Pathanamthitta Division. The applicant apprehends that, in case this vacancy is filled up without considering her representation, she could miss an opportunity of being posted a GDS SPM.

2. As the representation has not so far been disposed of, without expressing any opinion on merit of the case, we dispose of this O.A. with a direction to the 2nd respondent to consider the case of the applicant and to take a decision on the representation before taking any steps for filling up of the post on the vacancy.
3. No costs.

Dated the 16 th June 2008.



Dr. K. S. SUGATHAN
ADMINISTRATIVE MEMBER



Dr. K. B. S. RAJAN
JUDICIAL MEMBER

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